

Price of Yarn

*521. **Shri K. S. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the price of yarn has gone up recently; and

(b) if so, the steps taken by the Government to supply yarn to handloom weavers at reasonable prices?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) An important step taken to ensure adequate supply of yarn to the handloom industry at economic prices is the encouragement given for the establishment of cooperative spinning mills the production of which will be available to the handloom weavers who will be members of the cooperative.

Automatic Textile Looms

*522. **Shri Achar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any of the British firms such as the British Northrop Limited, have approached Government for licences to produce automatic textile looms;

(b) if so, whether Government have decided the question of granting such licences; and

(c) if so, on what terms?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No. British firm has directly approached Government for licence to manufacture automatic looms. One Indian firm namely, M/s Central India Machinery Manufacturing Company, Gwalior, who are already engaged in the production of automatic looms, submitted a proposal to Government for entering into a technical collaboration agreement with M/s British Northrop Ltd., U.K., for the manufacture of Northrop type of automatic looms. The proposal for collaboration provides for the following ser-

VICES to be rendered by the U.K. firm, in return for a lumpsum payment and royalty:—

(i) M/s Northrop giving an exclusive right to the Indian Company to manufacture and sell Northrop type of automatic looms; and

(ii) Technical assistance to the Indian Company for the manufacture of the Northrop type of looms as well as for improving the standard and quality of the automatic looms now manufactured by the Indian Company on their own.

The collaboration proposal is under consideration of Government.

U.N. Disarmament Commission

*523. **Shri Kasiwal:** Will the Prime Minister be pleased to state whether India and Yugoslavia have tabled a draft resolution in the U.N. General Assembly that the Disarmament Commission should continue to be composed of all 82 members of the United Nations?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Yes, Sir. India and Yugoslavia jointly sponsored a resolution, which was passed unanimously in the General Assembly on 19-11-1959, by which the Disarmament Commission shall continue to be composed of all members of the U.N.

Rent Arrears in Delhi

*524. **Shri Ram Krishan Gupta:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a huge amount of rent arrears is outstanding against refugee stall holders and other allottees of pool and non-pool properties in Delhi;

(b) if so, the approximate amount to be realised; and